GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

Lok Sabha

UNSTARRED QUESTION NO.: 2740 (TO BE ANSWERED ON THE 16th March 2023)

LATE SUBMISSION OF AVIATION REPORTS

2740. SHRI E.T. MOHAMMED BASHEER Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether it has come to the notice of the Government that the submission report(s) of the aviation accidents are facing huge delays and if so, the details thereof;
- (b) whether the Government proposes to stipulate any time-frame for the same;
- (c) if so, the details thereof?

ANSWER

Minister of CIVIL AVIATION (Shri Jyotiraditya M. Scindia)

(a) The actual time required for investigation of aircraft accidents depends on the complexity of each case, however, the efforts are made to complete the investigation within six months. The time frame of the investigation of accidents and serious incidents depends upon the scope of investigation and varies from investigation to investigation.;

The investigation in which help of foreign authorities such as State of Manufacturer, State of Design, etc are sought considerably takes more time for completion. However, all efforts are made to complete the investigation as early as possible.;

- (b) No Sir.;
- (c) Does not arise.
